CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH



CP No.135 of 1994 IN O.A. 2403 of 1991

New Delhi this the 18th day of July, 1994

Mr. Justice S.K. Dhaon, Acting Chairman Mr. B.N. Dhoundiyal, Member

Shri Atul Kumar Nasa R/o C-3/402 Janak Puri, New Delhi-110058.

....Applicant

By Advocate Shri D.R. Gupta

Versus

- 1. Shri P.K. Dave
 It. Governor of Delhi,
 Delhi Administration,
 Rajpura Marg,
 Delhi.
- 2. Shri K.B. Shukla Director, Directorate of Training and Technical Education, Delhi Administration, Rouse Avenue, New Delhi.
- 3. Shri R. Sahai
 Principal,
 College of Pharmacy,
 Pushpa Vihar, Sector-3,
 New Delhi-110017.

...Respondents

Shri Dhirendra Kumar, Office Superintendent on behalf of the respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Acting Chairman

Superintendent Direndra Kumar, Office Shri has produced before represents the respondents. Нe us a photostat copy of the order dated 13.07.94 passed by the Deputy Secretary (E). A perusal of the same shows that the direction of this Tribunal has been A copy of this order has been shown complied with. to the learned counsel for the applicant. In view



of the later development dated 13.07.1994, this application has become infructuous. It is accordingly dismissed. The notices issued to the respondents are discharged.

No costs.

(B.N. DHOUNDIYAL)
MEMBER (A)

(S.K. DHAON) ACTING CHAIRMAN

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